## Annexure

Name of the corporate debtor: E Commerce Magnum Solution Limited; Date of commencement of CIRP: 01.07.2024; List of creditors as on 15/09/2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	, if any
1	Nitinkumar Chunilal Adani	27.12.2024	2,28,98,630	1,50,00,000	Unsecured Loan From Associate Entity /Related Person	120	-	Yes	0.00%	2	-	78,98,630	2.0	720
2	Devidoll Exports Private Limited (Formerly Known As M. Suresh Exports Private Limited)	27.12.2024	6,22,891	3,00,000	Unsecured Loan From Associate Entity /Related Person	:#g	-	Yes	0.00%	ä		3,22,891	-	I NATE
	Total	-	2,35,21,521	1,53,00,000	-		-	-	0.00%			82,21,521	-	-

NOTE:

While there are several other applications filed before the Hon'ble NCLT however there is no disbursement from those claimants to the Corporate Debtor. Hence such claims are not considered. The Resolution Professional has already filed appropriate replies before the Hon'ble NCLT in each of such applications and has also sent intimation about non acceptance of such claims to the respective claimants.

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MR. PANKAJ R. MAJITHIA E COMMERCE MAGNUM SOLUTION LIMITED

RESOLUTION PROFESSIONAL